

ITEM NO.10

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Criminal Appeal No(s). 1278/2023

RAVINDRA SINGH & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(ONLY CrI.A. 1278/2023 LISTED)

Date : 09-04-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Niranjan Sahu, AOR
Ms. Charu Ambwani, AOR

Mr. Jagjit Singh Chhabra, AOR
Mr. Vipin Singh Bansal, Adv.
Mr. Satjit Singh Chhabra, Adv.

For Respondent(s)

Mr. Ankit Goel, AOR
Ms. Abha R. Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

Records received.

Four weeks time, is granted to Ld. counsel for appearing parties, to file additional documents.

After the expiry of said period, matter shall be processed for listing before the Hon'ble Court as per rules.

PRADIP Y. LADEKAR
Registrar